**FORMAT FOR COMPLAINT**

To be filed under Regulation 8 of The Gender Sensitization & Sexual Harassment of Women at High Court of Jharkhand, (Prevention, Prohibition and Redressal) Regulations, 2021

1. Particulars of the **Aggrieved woman / Complainant**

|  |  |
| --- | --- |
| Name\* |  |
| Section / Department and ID No.\* (If employee / officer of this Court)  |  |
| Address\* |  |
| Aadhar Number\* |  |
| Phone / Mobile number\*  |  |
| E-mail ID\* |  |

1. Particulars of the **Respondent** (s) against whom the complaint is made

|  |  |
| --- | --- |
| Name\* |  |
| Section / Department\* (If employee/officer of the Court) |  |
| Address |  |
| Aadhar Number |  |
| Phone / Mobile number  |  |
| E-mail ID |  |

 :

1. Details of the alleged sexual harassment\* (with date, place of the incident, etc.)

|  |  |
| --- | --- |
| 1. If the alleged sexual harassment is of

recurring in nature, then the date of thelast incident of alleged sexual harassment |  |
| 1. Date of Complaint\*
 |  |

 :

 (Signature of the aggrieved woman)

If aggrieved woman herself not filing this complaint, then signature of the complainant

 (Signature of the complainant)

|  |  |
| --- | --- |
| Name of the complainant |  |
| Relationship between aggrieved woman & complainant |  |